

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On 3rd 12.1.05

Copies of final
order prepared for
counsel for both
sides.

13/1/05

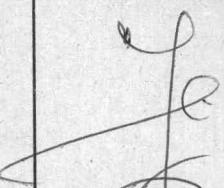
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13/1/05
S. (J)

Order dated : 12.1.05

Heard Mr. T.Rath, Ld. Counsel for the applicant and Mr. G.Singh, Ld. Ad. Standing Counsel.

By filing memo dated 12.1.05, Ld. Counsel for the applicant submitted that the applicant has already been appointed as GDSMC of Ashrampatna B.O. vide order of the Respondents dated 11.10.04.

In this view of the matter nothing survives in this O.A. for further adjudication which is accordingly disposed of. No costs.


Member (J)


Vice-Chairman